LOK SABHA

Tuesday, January 22, 1980/Magha 2, 1901 (Saka)

The Lok Sabha met at Eleven of the Clock.

[THE SPEAKER *pro tem.* (SHRI JAGJIVAN RAM) *in the Chair*]

MEMBERS SWORN

Shri S. M. Krishna (Mandya)

Shri P. J. Kurien (Mavelikara)

Shri A. A. Rahim (Chirayinkil)

Shri Balasaheb Vikhe Patil (Kopargaon)

Shri More Ramkrishna Sadashiv (Khed)

Shri Patil Vasantrao Banduji (Sangli)

Shri Narayan Sahu (Deogarh)

Shri Kamakhya Prasad Singhdeo Mahindra Bahadur (Dhenkanal)

Dr. R. Rothuama (Mizoram)

Shri Fateh Bhanu Singh (Dhar)

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have a point of order under Rule 376 to be read with Direction 2.

There is a motion before the House for the election of the Speaker. According to Direction 2, adjournment motions and calling attention notices have a precedence over this motion. There is a Calling Attention given by my party on what is happening in Assam and Meghalaya and also there are adojurnment motions on serious rise in prices and scarcity of kersosene

and diesel oil all over the country. I would like to have your ruling in this regard as to whether the motion can be taken up for discussion by the House. (*Interruptions*) I have started drawing daily allowance of Rs. 51/- from yesterday.

AN HON. MEMBER: That will not solve the problem! (*Interruptions*)

SHRI JYOTIRMOY BOSU: According to Direction 2, these things have a precedence over the motion. If you read Rule 56 also, it gives a clear indication that these motions should be taken up adjourning the other business of the House. I would request you to be good enough to give your ruling so that we can proceed with the business.

MR. SPEAKER: The hon. Member is an old member and an experienced member of the House. He is aware of the rules. I presume,he is aware of the conventions as well....

SHRI JYOTIRMOY BOSU: There should be either a rule or a direction to say that conventions will have precedence over the rules and the directions. That also should be put in black and white and I shall be bound by that.

MR. SPEAKER: That will be put in black and white in due course. But the fact remains that the House observes certain conventions. On this occasion also, the convention is to be observed.

SHRI JYOTIRMOY BOSU These are very serious things. My party has given a Calling Attention notice on happenings in Assam and adjournment motions on serious rise in prices and non-availabfility of kerosene and diesel oil all over the country. These are very important matters. I want your rulling on that.